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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/234/2016  
NAME OF THE PETITIONER(S) : Ayoli Abdulla  
NAME OF THE RESPONDENT(S) : M/s Meezan Realtors Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Rajasekhar VK	Counsel for the Respondents (1 to 4)	Rajanthan.
2.	S. Manjivardeni, Adv For KSR & co company secretaries CBE	For Petitioner	S. Manjivardeni

ORDER

Counsel representing both the parties are present. Time extended for hearing the reply on behalf of counsel for petitioner. Put up on 05.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)